

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2082**  
TO BE ANSWERED ON 10<sup>th</sup> DECEMBER, 2021

**USE OF SABEYA AIRBASE**

2082. DR. ALOK KUMAR SUMAN:

Will the Minister of DEFENCE  
be pleased to state:

- (a) whether the Government is aware that the Sabeya Airbase at Hathuwa in Gopalganj of Bihar has 570 acre of land and runways for air flights are also available to use after minor repairs;
- (b) if so, the details thereof;
- (c) whether the Government has received representation regarding use of said airbase for air flights and if so, the action taken thereon;
- (d) whether the Government has taken note of encroachments on the said Airbase; and
- (e) if so, the action taken to remove the encroachments with the help of district administration?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Sabeya Airfield in Gopalganj, Bihar is part of acquired defence land known as Hathuwa Abandoned Airfield. As per records, the total area of Defence land at Hathuwa Airfield is 473.295 acres, out of which, 101.505 acres is situated in Sawaya village. Hathuwa is a disused airfield and is not planned by Indian Air Force for operational utilization.

(c) to (e): Yes, Sir. A reference from Dr. Alok Kumar Suman, Hon'ble MP Gopalganj, Bihar was received in the month of September, 2021. As per the report received from DGDE, 1011 number of encroachments have been identified on an area of 338.66 acres by way of agricultural use and Katcha/pucca construction.

Defence Estates Officer (DEO), Danapur has issued eviction notices under provisions of Public Premises Eviction Act, 1971. DEO has taken up the matter with State Government authorities for police assistance for removal of encroachments.

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